

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.1101/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Superlite Auto Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391to394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Alok Kumar Kumar	Advocate	for Petitioners DL, DELHI	[Signature]
2.	Chanchal Yadav	"		
3 -	DR. RAMESH KUMAR, A.O.I		DL, DELHI	[Signature]
4.	C. BALOONI	Company Prosecutor	For R.D(NR)	[Signature]

**ORDER**

Order reserved.

[Signature]  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

[Signature]  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

24.4.2017  
Surjit